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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.141/89.

Shri V.G.Andhelkar,
RB/II/265/13,
Central Railway Quarters at
Parel,
Bombay - 400 012.

... Applicant

V/s.

1. Union of India through
General Manager, Central
Railway, Bombay V.T.
G.P.O. Bombay - 400 001. ... Respo
2. Chief Personnel Officer,
Central Railway,
Bombay V.T.,
G.P.O. Bombay - 400 001.
3. Chief Workshop Manager,
Central Railway Workshop,
Matunga,
Bombay - 400 019.
4. Shri M.B.Kambli,
Office Superintendent,
Gr.II, Chief Workshop
Manager's Office, Matunga,
Bombay - 400 019. ... Respondents.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar,
Hon'ble Member(A), Shri M.Y.Priolkar.

Oral Judgment:

(Per Shri M.B.Mujumdar, Member(J))

Dated: 21.3.1989


None present for the applicant. However,
Mrs. P.R.Shetty (for Mr.R.K.Shetty) ^{who} is present for the
respondents has produced a letter dated 13.3.1989
^{addressed}
~~particulars~~ to the Members of the Selection Board. In that
letter the applicant has mentioned that he is satisfied
with the selection of Personnel Inspector Gr.I held by
the Administration for placing the candidates in the panel
for Matunga and Parel Workshops on 13.3.1989 and he has
^{grievances}
no ~~ground~~ whatsoever regarding the same. He has also
mentioned that he would withdraw his case filed in this
Tribunal for promotion to the post of Personnel Inspector.

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The matter ^{is} ~~was~~ fixed for hearing on 21.3.1989 i.e. today. *JWT*

In view of the above letter, we dispose of this application i.e. Original Application No.141/89 as withdrawn, with no order as to costs.


(M.Y. PRIOLKAR)
MEMBER (A)


(M.B. MUJUMDAR)
MEMBER (J).